

ITEM NO.11

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 1257/2024

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY Appellant(s)

VERSUS

COMMISSIONER OF CUSTOMS, CENTRAL EXCISE AND SERVICE TAX,
NOIDA Respondent(s)
(ONLY CIVIL APPEAL NOS. 1257/2024 AND 1258/2024 LISTED)
WITH
C.A. No. 1258/2024 (III-A)

Date : 08-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Jasmeet Singh, AOR
Ms. Mamta Chakraborty, Adv.
Mr. Saif Ali, Adv.
Mr. Pushpendra Singh Bhadoriya, Adv.
Mr. Vijay Sharma, Adv.

For Respondent(s)

Mr. B. Krishna Prasad, AOR

Mr. Piyush Beriwal, Adv.
Mr. Pabitra Kumar Biswal, Adv.
Mrs. Durga Devi Panda, Adv.
Mr. Krishna, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Sole respondent has filed counter affidavit at SLP stage.
Counsel for the appellants has filed Rejoinder Affidavit.
Registry to process the matters for listing before the
Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar